

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

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TCP No. 07/(MAH)/2016
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES: Girish Nirgun
V/s.
Arya Iron and Steel Co. Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 & 235 of the Companies Act
1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	- Pradeep Ors		Pradeep
2	- Girish Nirgun	original petitioner	Nirgun

ORDER

TCP No. 07/397-398/NCLT/MB/MAH/2016

The Counsel for Respondent is present. Petitioner's Counsel is absent.
Keep this matter on 12.08.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)